GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:704 ANSWERED ON:12.11.2010 LOAN FROM FOREIGN AGENCIES Majumdar Shri Prasanta Kumar

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has approached World Bank to increase India's entitlement of loan;

(b) if so, the details thereof and the reasons therefore;

(c) the present position of borrowing of loans by the government from foreign agencies;

(d) the interest being paid by the Government on such borrowings; and

(e) the steps taken by the Government to payments of the principal loan amounts?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) : The World Bank's Board has approved increase in India's Single Borrower Limit (SBL) from US\$ 16.5 billion to US\$ 17.5 billion. This was due to the increased borrowing by India from the World Bank in 2010-1011.

(c) The Debt Outstanding as on 31.10.2010 for Government Loan is Rs. 2,71,715.36 Crore (US \$ 61,349.14 Million).

(d) & (e): The Principal & Interest on debt outstanding on Government Loans is to be paid to the Funding Agencies / Institutions as per Amortization schedule and terms and conditions for payment of interest, respectively, are given in the Ioan Agreement. The Interest paid during the financial years 2008-2009, 2009-2010 & 2010-11 (upto 9.11.2010) is Rs.4072.17 crores, Rs.3539.14 crores and Rs.1543.68 crores respectively. The Principal paid during the financial Years 2008-2009, 2009-2010 & 2010-11 (upto 9.11.2010) is Rs.10007.02 crores, 11139.65 crores and 6340.00 crores respectively.